

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2807
ANSWERED ON:26.11.2010
INDIAN POWER DEBT FUND
Pal Shri Jagdambika

Will the Minister of POWER be pleased to state:

- (a) whether the State Government are allowed to contribute and draw from Indian Power Debt Fund;
- (b) if so, the details thereof; and
- (c) the criteria for allocation of funds from said Fund to various States?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (c) : There is a Committee on Long Term Infrastructure Debt (India Infrastructure Debt Fund) under the Planning Commission. It is, chaired by Shri Deepak Parekh, Chairman IDFC. Its members are mentioned in the list at Annex. In one of the meetings, the Chairman had offered to head a Group/Committee for creating separate long term Infrastructure fund for meeting the requirement of power sector. For this, a concept paper on India Power Debt Fund has been prepared suggesting the creation of Rs.50,000 crore debt fund that would raise low-cost long-term resources for re-financing power projects that have passed the construction stage and associated risks. The concept paper is to be examined in depth and would require approval/clearance by concerned Ministries/Departments. As such, whether the State Governments will be allowed to contribute/draw from the fund, will depend on the terms and conditions of the Fund which will be finally approved.